

Allotment of plots for places of worship

8880. SYED SHAHABUDDIN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) particulars of applications pending with the Delhi Development Authority as on 31st March, 1986 regarding allotment of plots for construction of places of worship;

(b) the number of such applications granted during 1985-86; and

(c) the number of applications refused during 1985-86 ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The particulars of applications pending with DDA as on 31.3.86 regarding allotment of plots for construction of places of worships are as follows :-

No. of applications relating to Temples-12

No. of applications relating to Gurudwaras-5

No. of applications relating to Churches-3

No. of applications relating to Mosques-7

(b) The number of such applications granted during 1985-86 are as follows :-

No. of applications relating to temples-12

No. of applications relating to Gurudwara-Nil

No. of applications relating to Church-Nil

No. of applications relating to Mosque-Nil

(c) Nil.

Coconut production in India and other countries

8881. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the productivity of coconut in India;

(b) how does it compare with the productivity in other coconut producing countries; and

(c) the measures being taken to increase productivity ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The productivity of coconut in India is estimated at 5774 nuts per hectare during 1984-85.

(b) The F.A.O. Production Year Book does not give productivity for coconut producing countries in the world, presumably due to varying practices followed in different countries for assessment of area under the crop.

(c) The Government of India have approved several projects for implementation by the Coconut Development Board for increasing production and productivity of coconuts in the country. These inter-alia, include provision of financial assistance to coconut growers for the removal of rootwilt affected palms, establishment of hybrid seed farms, production of quality coconut seedlings, establishment of Coconut Technology Development Centre etc.

Rehabilitation of agricultural labourers in Andhra Pradesh

8882. SHRI MANIK REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the State Revenue Ministers Conference held on 16 January, 1986 at New Delhi;

(b) whether the conference suggested and decided that drinking water problems in drought prone areas; financial assistance to people below poverty line; primary health; and schemes for small and medium farmers and agriculture labour be looked after by Union Government;

(c) whether Government received a memorandum submitted by the State Government of Andhra Pradesh for a special

assistance of Rs. 721 crores towards the schemes to be implemented to rehabilitate agricultural labour in Andhra Pradesh; and

(d) if so, the amount sanctioned ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (b). In the Conference of the State Revenue Ministers held in New Delhi on the 16th January, 1986, different facets of disaster management were discussed. Some of the important conclusions of the Conference are indicated below :

- (ii) Foodgrains would be distributed amongst the workers of the relief works at subsidised rates.
- (ii) The States will be intimated the norms of various items of Central Assistance for different disasters so that their Memoranda could be more realistic.
- (iii) Two working groups—one for preparing a model Memorandum for drought/flood and another for communication system during disaster would be set up.
- (iv) The States would strengthen their setup for disaster management.
- (v) States would make adequate provision in their budget for the schemes meant for drought and flood proofing.
- (vi) Close coordination between Centre and the States would be maintained.
- (vii) Close monitoring for proper and timely utilisation of Central Assistance would be done by both the State Governments and the Central Government.

(c) No, Sir.

(d) Does not arise.

Drought assistance to Andhra Pradesh

8883. SHRI C. SAMBU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have received a memorandum from Andhra Pradesh Government seeking Rs. 326 crores for undertaking drought relief works from April to June, 1986;

(b) if so, the action taken by Government and the reasons for delay in giving drought assistance to Andhra Pradesh;

(c) whether there is any proposal to include Andhra Pradesh under "Special Drought Assistance Programme"; and

(d) if so, the details of the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) A Central Team is visiting the drought affected areas of Andhra Pradesh from 3rd May to 7th May, 1986. The quantum of central assistance to be provided to the State will be decided on the basis of the report of Central Team and recommendations of High Level Committee on Relief thereon.

(c) No, Sir.

(d) Does not arise.

Steel stockyards

8884. SHRIMATI JAYATI PATNAIK : Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of steel stockyards set up by Steel Authority of India Limited;

(b) the locations thereof;

(c) whether there is any proposal to increase the number of steel stockyards;

(d) if so, the places identified therefor; and

(e) the time by which these are going to be opened ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b).